

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 55 OF 2018

Dated: 10th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of

Guttaseema Wind Energy Company Pvt. Limited & Anr.Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. Anand K.Ganesan
Ms. Neha Garg
Mr. Ashwin Ramanathan for R-1

ORDER

Learned counsel, Ms. Raveena Dhamija, appearing for the Appellant and the learned counsel, Mr. Anand K. Ganesan, appearing for the Respondent, pray for six week's time to enable them to file their respective written submissions in this matter.

Submissions made by the learned counsel appearing for the Appellant and the Respondent, as stated above, are placed on record.

Learned counsel appearing for the Appellant and the learned counsel appearing for the Respondent are permitted to file their respective written submissions in this matter by 02.11.2018, after duly serving copy on the other side.

List the matter on **10.12.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondent.

(S.D. Dubey)
Technical Member
vt/kt

(Justice N.K. Patil)
Judicial Member